IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 101
CP (CAA)/51/ND/2024

IN THE MATTER OF:
22nd Century Medical Solutions Private Limited ...APPLICANT

Section
U/s 230-232

Order delivered on 01.07.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Petitioner/Applicant :
For the RD :
For the OL :
For the IT Department :

ORDER

Erratic supply of electricity which resulted in non-availability of internet services, matter could not be taken up for hearing. List the matter on **19.07.2024.**

Sd/-
(Rahul Bhatnagar)
Member (T)

(Vidya Sagar)